

**GOVERNMENT OF INDIA  
PLANNING  
LOK SABHA**

UNSTARRED QUESTION NO:1590  
ANSWERED ON:24.07.2002  
DEVELOPMENT OF BORDER AREAS  
HARIBHAI PARTHIBHAI CHAUDHARY

**Will the Minister of PLANNING be pleased to state:**

- (a) whether any scheme is being run by the Government for the development of border areas;
- (b) if so, the details thereof; and
- (c) the funds provided by the Government to the State Government for the purpose during each of the last three years?

**Answer**

THE MINISTER OF STATE OF THE MINISTRY OF SMALL SCALE INDUSTRIES AND MINISTER OF STATE IN THE MINISTRY OF PERSONNEL PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE DEPARTMENT OF ATOMIC ENERGY AND DEPARTMENT OF SPACE (SHRIMATI SUNDHARA RAJE)

(a): Yes, Sir. The Border Area Development Programme is in operation in the border blocks of all the States which have international borders, namely, Arunachal Pradesh, Assam, Bihar, Gujarat, Himachal Pradesh, Jammu & Kashmir, Manipur, Meghalaya, Mizoram, Nagaland, Punjab, Rajasthan, Sikkim, Tripura, Uttar Pradesh, Uttaranchal and West Bengal.

(b): The main objective of the programme is to meet the special needs of the people living in remote and inaccessible areas situated near the border. Schemes which address problems such as inadequacies relating to provision of essential needs, strengthening of social infrastructure, filling up of gaps in the road network, etc. may be taken up under the programme. Emphasis is to be laid on schemes for employment generation, production oriented activities and schemes which provide for critical inputs in the social sector. The State Level Screening Committee under the chairmanship of the State's Chief Secretary decides the schemes to be taken up under the programme.

(c): The Special Central Assistance released to the State Governments during the last three years is given in Table-I.

TABLE-I REFERRED TO IN REPLY TO PART (c) OF LOK SABHA UNSTARRED QUESTION NO. 1590 REGARDING DEVELOPMENT OF BORDER AREAS BY SHRI HARIBHAI CHAUDHARY DUE FOR ANSWER ON 24.7.2002.

( Releases in Rs. Crore)

State    1999-2000    2000-01    2001-02

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1. Arunachal Pradesh    13.00    6.75    13.51

2. Assam    7.20    3.74    7.48

3. Bihar    7.00    3.64    0.00

4. Gujarat    9.87    10.26    0.00

5. Himachal Pradesh    4.00    8.16    19.31

6. J & K    33.52    39.65    34.85

7. Manipur    4.00    4.16    4.16

8. Meghalaya    4.52    4.70    5.36

9. Mizoram    8.00    12.32    16.08

10. Nagaland    4.00    4.16    4.16

11. Punjab    9.70    14.08    10.08

12. Rajasthan    37.17    30.32    30.32

13. Sikkim    5.50    4.63    5.72

14. Tripura	12.47	12.96	12.96
15. Uttaranchal	0.00	4.16	2.08
16.Uttar Pradesh	12.00	8.32	8.32
17. West Bengal	38.05	37.99	19.78
Total	210.00	210.00	194.17